

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**M.A.No.297/10 & O.A.No.585/09**

**Tuesday this the 30<sup>th</sup> day of March 2010**

**C O R A M :**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

**P.M.Salim,  
Chief Instructor (Craft and Gear),  
Central Institute of Fisheries,  
Nautical and Engineering Training, Cochin.**

**...Applicant**

**(By Advocate Mr.Poly Mathai)**

**V e r s u s**

- 1. The Secretary to Government of India,  
Ministry of Agriculture, Department of Animal  
Husbandry and Dairy, Krishi Bhavan, New Delhi.**
- 2. The Director,  
Central Institute of Fisheries,  
Nautical and Engineering Training,  
Fine Arts Avenue, Cochin.**

**...Respondents**

**(By Advocate Mr.Sunil Jacob Jose,SCGSC)**

**This application having been heard on 30<sup>th</sup> March 2010 the Tribunal  
on the same day delivered the following :-**

**O R D E R**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

**M.A.No.297/10 : This is an application filed by the applicant for  
amending the O.A.**

- 2. We have considered the matter on merits. We see that as per the  
advertisement already given by the department, the applicant has not  
applied in time. However, the notification has been re-published, to which  
the applicant has also applied.**

*DD*

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3. In the above circumstances, nothing remains to be decided in this O.A. The applicant is permitted to withdraw the O.A. Accordingly, the O.A stands dismissed as withdrawn. M.A also stands dismissed.

(Dated this the 30<sup>th</sup> day of March 2010)

  
**K.GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

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**JUSTICE K.THANKAPPAN**  
**JUDICIAL MEMBER**